

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-OCW-2-2020**

Natalina Vaz

.... Petitioner.

*Versus*The Commissioner of Income Tax
and ors.

.... Respondents.

Mr. Jay Singhvi and H.D. Naik, Advocates for the Petitioner.

Ms. Amira Razaq, Standing Counsel for the Respondents.

Coram : M. S. SONAK, &**SMT. M. S. JAWALKAR, JJ.****Date : : 9th September, 2020**

P.C.:

At the request of the learned Counsel for the parties, we place this matter on 20.10.2020 for the present.

2. Ad-interim order, if any, is extended upto 20.10.2020.

SMT.M.S.JAWALKAR, J.**M. S. SONAK, J.**

MF/-